

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE
- OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

NOTIFICATION FOR FILLING UP OF 4 (FOUR) POSTS OF DISTRICT JUDGE BY TRANSFER THROUGH A LIMITED DEPARTMENTAL COMPETITIVE EXAMINATION (ACCELERATED RECRUITMENT BY TRANSFER).

Applications are invited for appointment to 4 (four) posts of District Judge by transfer through a Limited Departmental Competitive Examination (Accelerated Recruitment by Transfer) from among the category of **Senior Civil Judges** who have put in not less than 5 years of qualifying service in the State Judicial Service.

The applicants for the above said posts shall be from among the category of Senior Civil Judges who have put in not less than 5 years of qualifying service as on 01-04-2015.

Mode of examination, etc.

Selection to the above posts shall be by written examination comprising of (a) Objective questions with multiple choice and (b) Subjective/Narrative, which is for 80 marks, followed by an interview (viva voce).

THE MODE OF WRITTEN EXAMINATION IS AS FOLLOWS :

Written examination :

Paper-I - Objective questions with multiple choice for 20 marks
(40 questions at the rate of half mark per question).

Paper-II - Subjective/ narrative for 60 marks (6 questions, 10 marks per question) **(Total duration for two papers - three hours).**

Total marks for the written examination (Paper-1 + Paper-II): 80 marks

VIVA VOCE (INTERVIEW)

The viva voce is for 20 marks.

The written examination is meant to test the academic knowledge of the candidate and the viva voce is to test the candidate's communication skills; tact; ability to defuse the situation to control the examination of witnesses and also lengthy irrelevant arguments and the like; and general knowledge.

MINIMUM QUALIFYING MARKS TO BE SECURED:

Candidate shall secure a minimum qualifying marks of 40% in the written examination. There are no minimum marks in the viva voce

SYLLABUS FOR THE WRITTEN EXAMINATION:

1. Procedural Laws – Civil and Criminal Laws and Law of Evidence.
2. Law concerning tenancy including Land Reforms, Ceiling, Land Acquisition Laws etc.
3. All State Laws.
4. Constitutional Law and Administrative Law.
5. Substantive Laws, such as Transfer of Property, Indian Penal Code, Contract Act, Motor Vehicles Act, Specific Relief Act etc.
6. Laws of Inheritance, Succession, Marriage and Divorce.
7. Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.


SCALE OF PAY :

The Scale of Pay for the post of District Judge (Entry Level) is
Rs. 51550-1230-58930-1380-63070.

LAST DATE FOR RECEIPT OF APPLICATIONS:

The applications along with their bio-data shall be sent to the REGISTRAR(RECRUITMENT), HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH, HYDERABAD – 500 066, through proper channel, and they should reach the High Court of Judicature, not later than **05.00 pm on 30-04-2015**. Applications received after the last date will summarily be rejected.

HYDERABAD,
DATED: 15-04-2015


REGISTRAR (RECRUITMENT)
HIGH COURT OF JUDICATURE AT
HYDERABAD

PROFORMA

APPLICATION FOR APPOINTMENT AS DISTRICT JUDGE BY TRANSFER THROUGH A LIMITED DEPARTMENTAL COMPETITIVE EXAMINATION (ACCELERATED RECRUITMENT BY TRANSFER) FROM AMONG THE CATEGORY OF SENIOR CIVIL JUDGES WHO HAVE PUT IN NOT LESS THAN FIVE YEARS OF QUALIFYING SERVICE:

BIO-DATA

1.	Full name (in capitals)	
2.	Father's name	
	Husband's name (if applicable)	
3.	Native District & State	
4.	Date of Birth (in words)	
5.	Age as on 01-04-2015	
6.	Educational Qualifications	
7.	Date of first appointment	
8.	Date of promotion as Senior Civil Judge	
9.	Service as Senior Civil Judge as on 01-04-2015.	
10.	Address for communication	

SIGNATURE OF THE APPLICANT.